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- (b) the number and places where it is proposed to open new medical colleges during the Second Five Year Plan in the various States:
- (c) the basis for determining the location of new medical colleges;
- (d) whether the decision about location of new medical colleges will be taken by the Central Government or the State Government; and
- (e) whether Ajmer is included in the list for location of one of the new medical colleges during the Second Five Year Plan?

The Minister of Health (Shri Karmarkar): (a) to (e). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 37.]

Theft of Copper Wire

- *314. Shri S. C. Samanta: Will the Minister of Transport and Communications be pleased to state:
- (a) whether it is a fact that there were more copper wire thefts in West Bengal and Bihar during 1956-57:
- (b) if so, in how many cases serious dislocations of traffic were caused;
- (c) whether some culprits have been found out and dealt with;
- (d) the loss in circuit hours of Trunk Telephone and Telegraph services during the period; and
- (e) whether any new steps are contemplated to cope with the situation?

The Minister of State in the Ministry of Transport and Communications (Shri Rai Bahadur): (a) Yes.

- (b) In almost every case.
- (c) 4 persons in West Bengal Circle and 3 in Bihar Circle were convicted during 1956-57.
- (d) Due to incidents in West Bengal Circle, roughly 65,289 telephone cir-

cuit hours and 2,51,156. telegraph circuit hours have been lost during 1956-57. Corresponding figures for Bihar are 59,145 and 2,36,580.

(e) Yes: Certain measures in collaboration with the State Police authorities have been worked out and are being inclimented.

Social Security Scheme for Seamen

- *316. Shri T. B. Vittal Rao: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 365 on the 23rd November, 1956 and state:
- (a) whether the Special Sub-Committee of the National Welfare Board for Sea-farers have submitted their report about the scheme for Social Security for seamen; and
- (b) if so, when the same is likely to be enforced?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir, not yet.

(b) Does not arise.

Contributory Health Service Scheme

- *317. Shri Jhulan Sinha: Will the Minister of Health be pleased to state:
- (a) when a review of the Contributory Health Service Scheme is due; and
- (b) whether the Central Government have taken note of the suggestions and implications of the views expressed in the Lok Sabha on various occasions since the inauguration of the scheme particularly regarding the element of compulsion involved therein?

The Minister of Health (Shri Karmarkar): (a) The Contributory Health Service Scheme was to be reviewed after a period of two years from the date of its introduction which was 1st July, 1954. The review is being made.

(b) Yes, Sir.

Mechanised Farm at Suratgarh

*319. Shri Harish Chandra Mathur: Will the Minister of Food and Agriculture be pleased to state:

- (a) what is the total expenditure incurred so far on the Suratgarh Mechanised Farm under various heads; and
- (b) what equipment has already been received and when the rest of it is expected?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix II, annexure No. 38.]

Fatehpur-Churu Railway Line

*320. Shri Morarka: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that the Railway Administration have not yet opened the new Fatehpur-Churu line to goods traffic; and
 - (b) if so, the reason therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Goods sheds etc., were not completed when the line was opened for the booking of passengers.

भारत-अमरीका कृषि जन्य पवार्थ करार

*३२१. श्री श्री नारःसरा दास : क्या साध तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

- (क) भारत और प्रमरीका के बीच १६५६ में जो कृषि जन्य पदार्थ करार हुआ का उसके भारार्थत श्रव तक कौन सी वस्तुयें प्राप्त हुई हैं;
- (स) ये बस्तुयें कितने परिमाण में प्राप्त हुई हैं तथा इनका मूल्य कितना है ;

- (ग) धनुदानों, के रूप में कितनी कीमत की वस्तुस प्राप्त हुई; सौर
- (घ) इस करार के धन्तर्गत प्राप्त सामान की विकी से जो धनराणि प्राप्त हुई उसमें से सब तक कितना धन दीर्घकालीन ऋण के रूप में जमा कर दिया गया है?

कास्त सवा कृषि संत्री (श्री अ० प्र० वैत): (क) से (व) प्रश्नी हुई जानकारी का एक विवरण सभा की टेबिल पर रख दिया गया है। [वैक्षिये परिक्षिष्ट २, अनुदन्य संस्था ३६].

Transportation of Raw Jute

*322. Shri L. N. Mishra: Will the Minister of Railways be pleased to state:

- (a) whether any complaints have been received from the jute growing areas that for want of means of transport raw jute could not be transported to Calcutta and there was glut as a result of it; and
- (b) if so, the action taken to improve the situation?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Some complaints were received, but Government are not aware that there was a glut as a result of transport difficulties.

(b) A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 40.]

Over-head Bridge near Nisamuddin

*323. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state the progress made so far in regard to the construction of two over-head bridges on the railway track between Okhla and Nizamuddin in Delhi to serve as diversions?